GOVERNMENT OF INDIA RURAL DEVELOPMENT LOK SABHA

UNSTARRED QUESTION NO:814 ANSWERED ON:28.04.2016 Status of Rural Development Schemes Singh Dr. Prabhas Kumar

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) whether adequate funds were not allocated and released for rural development schemes, including rural drinking water, rural livelihoods, Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS) and Indira Awaas Yojana;
- (b) if so, the details thereof for each scheme and corrective action taken/being taken thereon and if not, the reasons therefor;
- (c) whether the Government has also taken cognizance of the difficulties faced by State Governments due to execution of Central schemes with their own resources;
- (d) if so, the details thereof and corrective action taken/being taken and if not, the reasons therefor;
- (e) whether the Government has approved and released additional funds for blocks notified as drought-affected blocks, particularly 235 blocks in Odisha; and
- (f) if so, the details thereof and if not, the reasons therefor?

Answer

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI SUDARSHAN BHAGAT)

- (a) & (b): The Department of Rural Development is implementing major rural development programmes namely, Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS), Deen Dayal Antyodaya Yojana- National Rural Livelihoods Mission (DAY-NRLM), Pradhan Mantri Awaas Yojana- Gramin (PMAY-Gramin) (previously Indira Awaas Yojana), Pradhan Mantri Gram Sadak Yojana (PMGSY) and National Social Assistance Programme (NSAP) through State Governments/UT Administrations in rural areas of the country. These programmes are being implemented in all the States including Odisha and are aimed at betterment of rural livelihoods and overall development of rural areas through creation of employment opportunities, infrastructure and provision of social security to the rural people. While MGNREGS is a demand driven scheme, other programmes like PMAY-Gramin, DAY-NRLM and PMGSY are allocation based. Under these programmes the targets for works are fixed based on the allocation of funds and utilization capacity of the states. Budgetary allocations for all the major rural development schemes for the year 2016-17 have been increased. Budgetary provision for 2016-17 (BE) viz-a-viz 2015-16 (RE) is given at Annexure.
- (c) & (d): Centrally Sponsored Schemes (CSS) are implemented according to pre decided fund sharing pattern between the centre and the states. The fund sharing under DAY-NRLM and PMGSY is in the ratio of 60:40 between the Centre and the States except the 8 North Eastern states and 3 Himalayan states where it is in the ratio of 90:10. The sharing pattern takes into consideration the different resource position of states.
- (e) & (f): Under MGNREGA, the provision for upto 50 days of additional employment has been made over and above 100 days per households in notified drought affected areas including Odisha.
